

[English]

**Annexure I****Non-Utilisation of Funds by DGCA***Names of the airports under the NAA without night Landing Facilities.*

\*259. DR. A.K. PATEL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the names of airports which are without the night landing facilities and those without adequate instrument landing systems;

(b) whether the Directorate-General of Civil Aviation surrendered sizable funds allocated to it in 1987-88 and is likely to surrender in the current financial year also; and

(c) if so, the amount which remained unutilised during the previous year and is likely to remain unutilised in the current year and the reasons for not utilising them for development of airports for landing facilities etc.?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRISHIVRAJ V. PATIL): (a) A Statement is given below.

(b) and (c). During the year 1987-88, Rs. 2.32 crores remained unutilised by the Directorate General of Civil Aviation. During the year 1988-89, the unutilised amount is likely to be Rs. 45.00 lakhs. Development of domestic airports is the function of the National Airports Authority, a statutory body under the Act of Parliament, hence the question of DGCA using funds for the development of airports, does not arise.

**STATEMENT**

The names of the airports which are without night landing facilities and without adequate Instrument Landing System facilities (ILS) are given in Annexures I and II respectively below.

1. Akola
2. Cooch-Bihar
3. Dimapur
4. Jabalpur
5. Kandla
6. Kamalpur
7. Kolhapur
8. Mohanbari
9. Passighat
10. Raipur
11. Sholapur
12. Warangal
13. Aurangabad
14. Cuddapah
15. Gaya
16. Jharsuguda
17. Keshod
18. Kota
19. Lilabari
20. Mysore
21. Porbander
22. Rajamundry

- |                 |                    |
|-----------------|--------------------|
| 23. Tirupathi   | 47. Khowai         |
| 24. Dehradun    | 48. Lalitpur       |
| 25. Imphal      | 49. Malda          |
| 26. Kailashahar | 50. Nadirgul       |
| 27. Kulu        | 51. Panagarh       |
| 28. Ludhiana    | 52. Panna          |
| 29. Pantnagar   | 53. Raxaul         |
| 30. Shillong    | 54. Rupsi          |
| 31. Vijayawada  | 55. Satna          |
| 32. Shimla      | 56. Shella         |
| 33. Agatti      | 57. Tanjore        |
| 34. Ballurghat  | 58. Tural (Aizwal) |
| 35. Behala      | 59. Vellore        |
| 36. Bilaspur    | 60. Muzaffarpur.   |

**Annexure II**

*List of Civil Airports where ILS is not available (as on 10.3.1989)*

- |                  |                                    |
|------------------|------------------------------------|
| 37. Bombay, Juhu |                                    |
| 38. Chakulia     |                                    |
| 39. Dessa        |                                    |
| 40. Donakonda    |                                    |
| 41. Hassan       |                                    |
| 42. Hubli        |                                    |
| 43. Jhansi       |                                    |
| 44. Jogbani      |                                    |
| 45. Kanpur       |                                    |
| 46. Khandwa      |                                    |
|                  | 1. Agatti (Lakshadweep)            |
|                  | 2. Aurangabad                      |
|                  | 3. Akola                           |
|                  | 4. Bhuj (being transferred to IAF) |
|                  | 5. Belgaum                         |
|                  | 6. Bhavnagar                       |
|                  | 7. Balurghat                       |

- |                        |   |
|------------------------|---|
| 8. Bilaspur            | 32. Kota                                |
| 9. Behala              | 33. Kulu (Bhuntar)                      |
| 10. Cooch-Behar        | 34. Kolhapur                            |
| 11. Cuddapaha          | 35. Lilabari (North Lakhimpur)          |
| 12. Chakulia           | 36. Ludhiana                            |
| 13. Coimbatore         | 37. Lalitpur                            |
| 14. Dehradun           | 38. Malda                               |
| 15. Delhi (Safdarjung) | 39. Madurai (being transferred to IAF)  |
| 16. Dimapur            | 40. Muzafarpur                          |
| 17. Donakonda          | 41. Mysore                              |
| 18. Gaya               | 42. Panagarh (being transferred to IAF) |
| 19. Hassan             | 43. Pantnagar                           |
| 20. Hubli              | 44. Passighat                           |
| 21. Jabalpur           | 45. Porbander                           |
| 22. Jharsuguda         | 46. Palanpur (Dessa)                    |
| 23. Juhu               | 47. Panna                               |
| 24. Jogvani            | 48. Raipur                              |
| 25. Jhansi             | 49. Rajkot                              |
| 26. Kandla             | 50. Rajamundri                          |
| 27. Keshod (Jhunagarh) | 51. Rupsi                               |
| 28. Kailashahar        | 52. Raxual                              |
| 29. Kamalpur           | 53. Shillong (Barapani)                 |
| 30. Khandwa            | 54. Shimla                              |
| 31. Khowai             | 55. Shella                              |

56. Satna
57. Sholapur
58. Tirupati
59. Thanjavur (being transferred Air Force, Min. of Defence)
60. Turial (Aizwal)
61. Vellore
62. Vijayawada
63. Warrangal
64. Trichy
65. Mangalore
66. Ranchi
67. Indore
68. Vadodara
69. Khajuraho
70. Calicut
71. Bhabaneshwar
72. Udaipur
73. Nadirgul.

**Dialogue Held with Opponents of Nuclear Power Plants at Bangalore**

\*260. SHRI SATYENDRA NARAYAN SINHA:  
SHRI V.S. KRISHNA IYER:

Will the PRIME MINISTER be pleased to state:

(a) whether the Chairman of the Atomic

Energy Commission held a dialogue with the opponents of nuclear power plants at Bangalore recently;

(b) if so, the outcome of the dialogue; and

(c) whether Government propose to follow a policy of openness regarding nuclear power plants to dispel all fears from the public about their safety?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) to (c). The Karnataka Government had organised a National workshop on Nuclear Power Projects with specific reference to Kaiga Project on December 10-11, 1988 at Bangalore. Chairman, Atomic Energy Commission, along with a group of scientists and engineers from the Department of Atomic Energy, participated in this Workshop. The Department of Atomic Energy follows a policy of openness in regard to Nuclear Power Plants to dispel all fears from the public about their safety. It has been conducting seminars in various major cities to improve awareness among the people regarding safety and environmental aspects of nuclear power as well as to explain the various benefits that are derived from peaceful uses of atomic energy.

**Revision of SC/ST List**

\*262. DR. C.P. THAKUR: Will the Minister of WELFARE be pleased to state:

(a) whether Government propose to revise the list of Scheduled Castes and Tribes; if so, the details thereof; and

(b) whether 'tauli' tribe is proposed to be included in the Scheduled Caste List?